

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-34/2020/6479/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the 9th August, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(BN) 2875 dtd. 30.07.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.08.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 03.08.2024 till the morning of 05.08.2024,** has been granted.

The next senior most Judicial officer available at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/6480/A, dated

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)